

secondly the reassessment of the foreign exchange position. Meanwhile, the requirements of industries for raw materials and semi-finished products are being licensed. It is too early to assess the amount of foreign exchange that will be saved thereby.

**Sindri Fertilizers and Chemicals
(Private) Limited**

*621. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state the reasons for the profits of the Sindri Fertilizers and Chemicals (Private) Limited falling by about Rupees 39 lacs for the year ending March 1956 as compared with the previous year?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A statement is laid on the Table of the Sabha [See Appendix II, annexure No 68]

Industrial Estates in Rajasthan

*627. **Shri M. D. Mathur:** Will the Minister of Commerce and Industry be pleased to state

(a) whether any Industrial Estates have been established in Rajasthan so far, and

(b) if so, when and how many, and

(c) if the reply to part (a) is in the negative the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) An Industrial Estate costing Rs 40.26 lakhs has been approved for Jaipur, and a grant of Rs 5,000 and a loan of Rs 4.75 lakhs for initial expenditure were sanctioned to the State Government in July, 1956. The State Government propose to commence construction of the Estate during the current month.

Indians in Burma

*630. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) the number of Indian nationals who have submitted applications for payment of compensation for their lands nationalised in Burma,

(b) whether any compensation has been paid to any applicants, and

(c) if so, the total amount paid and the number of those who received it?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Figures in respect of Indian nationals who have applied for payment of compensation for their lands nationalised in Burma, are not available, as the Land Nationalisation Department of the Government of Burma, have not maintained such statistics, separately. However, according to unofficial sources, it is estimated that 3 to 4 thousand applications have been filed by Indian nationals, so far.

(b) and (c) No authentic information about the number of Indians who have received compensation is available yet. Efforts are, however, being made to obtain this information from the Government of Burma.

द्वितीय पञ्चवर्षीय योजना (राजस्थान)

*६३१. श्री ह० ल० शर्मा क्या योजना मन्त्र यह बताने की कृपा करेंगे कि

(क) द्वितीय पञ्चवर्षीय योजना के पहले वर्ष के अन्तिम तीन महीनों में राजस्थान सरकार ने कितने मवों पर ७ ३२ करोड़ रुपये व्यय किये, और

(ख) क्या वे सभी कार्य, जिन पर उक्त राशि व्यय की गयी, निर्धारित समय में पूर्ण हो गये?

योजना उपमन्त्री (श्री इया० न० मिश्र) :

(क) एक विवरण सभा की मेज पर रखा दिया गया है। [बैकल्पिक परिशिष्ट २ अनुबन्ध संख्या ६६]

(ख) राज्य सरकार से अपेक्षित सूचना प्राप्त की जा रही है।